

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

**IA (IBC) 994/2022 in CP(IB) No.333/9/HDB/2021**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Changzhou Fly Import and  
Export Trading Co.

**...Operational Creditor**

Vs

M/s. Avathera Pharma Pvt Ltd

**... Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 994/2022:-**

No representation for the applicant/RP.

Peruse the record the prayer being to take on record the list of creditors and report of constituting the COC.

IA is allowed. Report received.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**